

have left, and a few others are packing up to go.

**Shri Indrajit Gupta:** May I know whether any representation was received from, or on behalf of, the Manager of the Bank of China in Calcutta, whose case was widely reported in the Press and who was arrested, released and rearrested and finally discharged by the Chief Presidency Magistrate?

**Shri Sadath Ali Khan:** I will require notice of that question.

**Shri D. C. Sharma:** The Parliamentary Secretary stated that it was alleged that inhuman treatment was meted out to these Chinese. May I know the nature of the inhuman treatment that has been alleged?

**Shri Sadath Ali Khan:** The inhuman treatment alleged? We supplied them with food, warm clothing and left them on the other side.

श्री म० ला० द्विवेदी : आज के प्रसंग से मालूम हुआ है कि जो चीनी हमारी सीमा के अन्दर पकड़े गये थे उन्होंने बताया है कि चीन के लोगों ने उनके साथ इतना दुर्व्यवहार किया कि उन्होंने भागना उचित समझा। क्या इस समाचार में कोई सच्चाई है ?

श्री सादत अली खान : यह समाचार मैं ने नहीं देखा है।

**Shri D. C. Sharma:** The Parliamentary Secretary said that ten Chinese have been deported already and about sixty have been served with notices. Will the Chinese Government accept the allegations against all those Chinese, because it has lodged protest only in the case of two?

**Shri Sadath Ali Khan:** They have only raised the issue of these two specific cases. In the other cases, we received representation from the Chinese authorities saying that the quit notices were unwarranted.

श्री भक्त दर्शन : श्रीमान मैं जानना चाहता हूँ कि इन दो चीनियों को भारत की

सीमा से किस तारीख को निकाला गया था और उसके कितने दिन के बाद चीन की सरकार ने विरोधपत्र भेजा ?

**Shri Sadath Ali Khan:** These Chinese nationals were sent across the land frontier on Monday, the 13th February, 1961 and the Chinese Embassy sent a note, dated the 25th February, 1961.

**Shri Chintamani Panigrahi:** Does the total number of arrests include those who were arrested in the border area also?

**Shri Sadath Ali Khan:** I could not answer that question.

#### Implementation of Jute Wage Board Recommendations by Kanpur Mills

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\*1185. { **Shri S. M. Banerjee:**  
**Shri Aurobindo Ghosal:**  
**Shri Narayanankutty Menon:**  
**Shri Indrajit Gupta:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the recommendations of the Jute Wage Board have not yet been implemented in Jute Mills in Kanpur;

(b) if so, whether the final date for implementation was fixed as the 15th February;

(c) if so, the reasons as to why Kanpur mills did not implement the same; and

(d) steps taken by Government?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). Implementation is being secured through the State Government. The latter have informed that a meeting is scheduled to be held on the 29th March, 1961, to discuss the matter with the representatives of employers and workers.

**Shri S. M. Banerjee:** May I know whether any reason has been advanced by these jute mills in Kanpur for not implementing the recommendations of the interim

report, and if so, what are the reasons?

**Shri Abid Ali:** I do not think they have refused to implement. We have not received any communication from them. A complaint has been received from the Workers organisation and the facts were ascertained from the State Government. They said what I have quoted in the main reply.

**Shri S. M. Banerjee:** May I know whether in the even of non-implementation in Kanpur or other places of the Wage Board Recommendations, Government propose to bring in legislation to compel the employers to implement them?

**Shri Abid Ali:** Out of 111 mills connected with this industry. . . .

**Mr. Deputy-Speaker:** Is there any proposal to bring forward legislation?

**Shri Abid Ali:** This question may not arise. If it arises, we shall think what to do.

**Shri Indrajit Gupta:** Is it a fact that the jute mills in Andhra, including the two mills which are members of the Indian Jute Mills Association. .

**Mr. Deputy-Speaker:** We cannot extend it to such an extent.

**Shri S. M. Banerjee:** May I know whether any time-limit has been given by Government and whether it is a fact that the time-limit was 15th February, 1961? If so, may I know whether it has been extended by Government and if not why has not the particular time-limit been adhered to?

**Shri Abid Ali:** Time-limit on what?

**Shri S. M. Banerjee:** For the implementation.

**Shri Abid Ali:** So far we are concerned, we have not fixed any time-limit. As the hon. Member knows, this is a recommendation of the Board and the State Governments are doing the needful. As I have said, today they will be meeting.

### Training of Teacher Administrators

\*1186. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Third Course for the training of Teacher Administrators has commenced in Bombay;

(b) if so, the number of trainees selected for the same;

(c) how many are from the trade unions and details of the same; and

(d) what are the differences in the curricula as compared to former courses?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). Selection of candidates for the course is in hand.

(d) No material difference.

**Shri Tangamani:** Even on a previous occasion we were told that the selection is still in hand. I want to know when this course is going to start in Bombay.

**Shri Abid Ali:** Perhaps in June.

**Shri Tangamani:** May I know how many students are going to be selected by the Selection Board and how many from the Central trade union organisations?

**Shri Abid Ali:** Twenty direct and 22 from trade union organisations. Perhaps three more will be taken.

**Shri Tangamani:** What will be the duration of the course? Will it be the same as it happened in Calcutta and Bombay?

**Shri Abid Ali:** Yes, Sir, almost the same.

**Shri Tangamani:** May I know whether those who were trained in Bombay and Calcutta have been absorbed or whether there are still some who have not been?

**Shri Abid Ali:** Those who were trained in Bombay and Calcutta,—direct recruits—have already been taken in employment and they are